HIGH COURT OF SIKKIM GANGTOK

No. 19 .../HCS

Dated 3.8. U

NOTIFICATION

Hon'ble the Chief Justice has been pleased to constitute a 'Permanent Secretariat' under Rule 4 (iii) of *High Court of Sikkim (Designation of Senior Advocate) Rules*, 2019 comprising of the following members:-

Registrar General - Member
Registrar - Member
Additional Registrar-cum-PPS to Hon'ble the Chief Justice - Member
Assistant Registrar-II (Confidential Section) - Member

By Order,

Sd/-REGISTAR GENERAL

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- 1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
- 2. The Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim.
- 3. The Private Secretary to Hon'ble the Judge, High Court of Sikkim.
- 4. The Registrar General, High Court of Sikkim, Gangtok.
- 5. The Registrar, High Court of Sikkim, Gangtok.
- 6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim.
- 7. The Officer on Special Duty, High Court of Sikkim, Gangtok.
- 8. The Assistant Registrar-II (Confidential Section), High Court of Sikkim.
- 9. The Avocate General, Government of Sikkim, Gangtok.
- 10. The Additional Advocate General, Government of Sikkim, Gangtok.
- 11. The District & Sessions Judge (West) at Gyalshing.
- 12. The District & Sessions Judge (East) at Gangtok.
- 13. The Member Secretary, Sikkim State Legal Services Authority.
- 14. The Legal Remembrancer-cum-Law Secretary, Government of Sikkim, Gangtok.
- 15. The District & Sessions Judge (South) at Namchi.
- 16. The District & Sessions Judge (North) at Mangan.
- 17. The District & Sessions Judge (Spl. Division-I) at Gangtok.
- 18. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
- 19. The Gazette Section for publication in the Government Gazette.
- 20. The President, Bar Association of Sikkim.
- 21. The President, Namchi Bar Association of Sikkim.
- 22. The Computer Cell, High Court of Sikkim.
- 23. Notice Board.
- 24. Guard File.
- 25. File.

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REGISTRAR